

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT : HON'BLE SHRI RAVIKUMAR DURAIMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 186/252/HDB/2017
NAME OF THE COMPANY	Task Force Interiors Pvt Ltd
NAME OF THE PETITIONER(S)	Task Force Interiors Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

CS V. Srinivasa Rao

P CS

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ORDER

Heard. V.Srinivasa Rao, Ld. PCS for Petitioner.

Issue notice to the ROC and post the case after four weeks.

Case is posted to 05.12.2017.



Member (T)

pc



Member (J)